

[Sh. L.K. Adwani

there should be consensus on issues. It was also mentioned at a meeting on Punjab which was called by the Prime Minister two three days back. I would like to mention here that I have participated in many all-party-meetings during the past few years which were called by Shrimati Indira Gandhi and Shri Rajiv Gandhi, some of them recently. On no occasion was a draft provided before hand and we used to sit and discuss matters. A draft was prepared in that meeting and if there were any objections the draft was suitably amended and finally a consensus was arrived at. This has happened for the first time that Congress party which claims of playing constructive role opposition, has said in the context of Punjab that as the draft was not shown to them beforehand they do not want to become a party to it. They said that they received it at 2 0' clock in the night. I may tell you for your information that I received it at 2 0' clock in the morning and still I made my observations on it. If this is their attitude, I cannot say whether it can be called constructive at all. I am sorry for the interruptions from our side in the maiden speech of Antulayji, which, I feel, should not have been there. He should have been given full opportunity to express his views I would like to say that the proceedings of the House should be allowed to be carried in a dignified and balanced way and argument put forward by each section of the House should be heard. But you should bear it mind that if you make uncalled for remarks and describe it as two headed and three legged. it is bound to echo—

[English]

People in glass houses should not throw stones at others.

[Translation]

I would, therefore request the Congress Party not to abstain, but instead set a new example. It would be better if they say 'a new Government has come to power and we express our confidence in you. We have not

staked our claim. You should work and show results. After 6-8 months or one year, we shall decide whether to move a no-confidence against you or reiterate confidence in you,' With this appeal, I support the motion moved the leader of the House.

14.35 hrs.

MEMBERS SWORN

[English]

MR. SPEAKER: Secretary-General may call out the names of Members who have not yet taken the Oath or made the Affirmation.

Smt. Rajinder Kaur Bulara (Ludhiana)

Shri Rajdev Singh (Sangrur)

Shri Sucha Singh (Bhatinda)

Shri Jagdev Singh (Faridkot)

14.41 hrs.

MOTION OF CONFIDENCE IN THE COUNCIL OF MINISTERS-*CONTD.*

[Translation]

SHRI JANESHWAR MISHRA (Allahabad): Mr. Speaker, Sir, till now the motion of confidence has never been moved in the history of Lok Sabha. Earlier, motions of no-confidence were used to be moved in the House and being in the opposition we used to speak in favour of the motion. Today, I am happy that we are speaking in favour of a confidence motion. It is true, as has been said by Shri Advani, that the Hon. President has directed Shri Vishwanath Pratap Singh to obtain vote of confidence in the House but it is also a matter of courage that a Prime Minister, himself moves a motion of confidence in the House. In the past, we have had many great leaders who were leaders of the